

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.7821 of 2025**

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1. Rinkoo Kumari daughter of Mahendra Singh, Wife of Sri. Parmanand Mehta, resident of Village - Domuhan Ward No. 02, P.S - Nirmali, District- Supaul, Bihar, 847452.
2. Sonam Kumari, Daughter of Suryadev Prasad, Resident of Village Dhanauti, P.S. Masaurhi, District- Patna, Bihar -804452.
3. Neena Bharti, Daughter of Nagendra Prasad Singh, Resident of Raja Chawk, Sahit, Vidhyapati Nagar, P.S. -Vidhyapati Nagar, District -Samastipur, Bihar -848503.
4. Ravi Kumar, Son of Shailendra Ram, Resident of Barma, P.S. -Gurua, District- Gaya, Bihar- 824118.
5. Prabha Kumari, Wife of Stuti Kiran, Resident of Village Makhadumpur, P.S.- Ishlampur, District -Nalanda, Bihar-
6. Ashutosh Kumar, Son of Surajmal Mehta, Village -Dadhpa Bigha, Post -Amba, P.S. -Kutumba, District -Aurangabad, Bihar -824111.
7. Sarika Kumari, Daughter of Shailendra Kumar Singh, Pramod Ladoo Factory, Janta Colony Bairagi, P.S. -Delha, Gaya, Bihar -823002.
8. Barsha Kumari, Daughter of Harish Kumar, Resident of Ward No. 13, Mohalla -Bhopatur, Siris, Aurangabad, Bihar -824112
9. Kajal Kumari, Daughter of Dilip Kumar, Resident of Rupdev Bigha, Uber, P.S. Ghoshi District- Jehanabad, Bihar -804405.
10. Priyanka Sinha, Daughter of Ravindra Kumar, Resident of Bandhai Bigha, Gurua, P.S - Gurua, District -Gaya, Bihar -824205.
11. Reena Yadav, Daughter of Surendra Yadav, Resident of Village -Makhdumpur, Post- Harhi, P.S. -Alipur, Harrahi, P.O. -Mow, District -Gaya, Bihar -824235.
12. Nisha Bharti, Daughter of Subhash Chandra Arun, Resident of Gow Kurhari, P.S. Shakurabad, District- Jehanabad, Bihar - 804425.
13. Kumari Anjali, Daughter of Vishvnath Mahto, Resident of Dhira, P.S. - Hasli , District- Lakhisarai, Bihar -811315.
14. Roushan Kumar, Son of Ranvir Narayan Choudhary, Resident of Panchayat Govindpur, Village -Kanhaiyachak, P.S. -Parbatta, Khagaria, Bihar -851216
15. Amit Kumar, Son of Kamlesh Kumar, Resident of Village Raksa, P.S. Gurua, District- Gaya, Bihar -824205.
16. Gauri Kumar, Son of Ramchandra Mahto, Resident of Village Khairwa, Ward No. 14, Bela, Bhiswa, P.S.-Bela District- Sitamarhi, Bihar -843324.
17. Rahul Kumar, Son of Sunil Kumar Thakur, Resident of Ward No. 6, Jai Prakash Nagar, P.S.- Madhepura, District -Madhepura, Bihar -852113.
18. Anjali Sharma, C/o Ajay Kumar, resident of Village Kohara Mathiya, Post -B.T. Kohara, P.S.- Parsa, District- Saran, Bihar -841219.
19. Krishna Mohan, Son of Angad Mandal, Resident of Village Usri, P.S . Behri District -Darbhanga, Bihar -847105.



20. Anki Kumari, Daughter of Chandeshwar Gupta, Resident of Village -Khanethi, P.S.- Karahgar District -Rohtas, Bihar -821107
21. Suman Kumari, Daughter of Devendra Kumar Singh, Resident of village Pandari, P.S.- Shivsagar, District - Rohtas, Bihar 821108.
22. Poonam Kumari, Daughter of Krishna Ray, Resident of village -Nagra, P.S. - Nagra, District - Saran, Bihar, 841442.
23. Priyanka Kumari, Daughter of Raju Ray, Resident of village - Parsauna Bankerwa, P.S. - Parsa District -Saran, Bihar 841219.
24. Himanshu Shekhar, Son of Ranjit Rai, Resident of Village -Riwan P.S.- Kargahar, District- Rohtas , Bihar- 821108.
25. Roshan Kumar, Son of Birendra Kumar Sah, Resident of Village- Shiv Nagar, Mila Convent Road, P.S. -Purnea, District- Purnea, Bihar- 854301
26. Sunidhi Kumari, Daughter of Upendra Kumar, Resident of village -Parsadi, P.S. - Parsa, District - Saran, Bihar -841219
27. Arun Kumar, Son of Sakal Deo Ram, resident of Village- Gopinath Dokra, Post -Saraiya Factory, Saraiya, P.S. - Saraiya District- Muzaffarpur, Bihar -843126.
28. Sushma Kumari, Daughter of Pushapak Singh, Kamalpura Mathiya, Kawalpura, P.O. -Kamalpara, P.S. Paroo, District-Muzaffarpur, Bihar -843101.
29. Sanjeev Kumar, Son of Surendra Prasad, resident of Kamarthu, P.S. Chiksora, District - Nalanda, Bihar -801304.
30. Vikash Kumar, Son of Krishnandan Prasad, resident of Haibatpur, Nawada, Bihar -805104.
31. Shishupal Kumar, Son of Vijay Kumar, resident of Choti Pahadi, P.O. -Bari Pahadi, Sampatchak, P.S. Akgamkuan, District - Patna, Bihar -800007.
32. Shivam Kumar, Son of Manoj Kumar Singh, resident of 10, Sohan Bigaha Neema, Parsanva, P.S Magadh Medical District- Gaya, Bihar -823004.
33. Pankaj Kumar, Son of Laldeo Kumar, resident of Village- Takrapost, Konathana, Rafiganj, Kona, Aurangabad, Bihar -824103.
34. Aftab Khan, Son of Bismillah Khan, Resident of Village -Mahammadpur, P.S Dariyapur, District- Saran, Bihar -841221.
35. Munna Khan, Son of Bismillah Khan, Resident of Village- Mahammadpur, Bela, P.S. Dariyapur, District- Saran, Bihar -841221.
36. Priyanka Kumari, Wife of Neharu Jee, resident of Hilsa, Gajendra Bigha, Bhokila, P.O. Bhoklapur, District -Nalanda, Bihar -801302.
37. Md. Saddam, Son of Abdul Gaffar, ward no. 03, Bhatauni, Puraini Bansgopal, P.S. Puraini District- Madhepura, Bihar -852116
38. Atul Kumar, Son of Nagendra Singh, resident of near Malang Asthan, Dighi Kala East, Hajipur, Dighi, Kalan, P.S Sadar, Hazipur District- Vaishali, Bihar -844102
39. Priyanka Kumari, Wife of Pankaj Kumar Singh, resident of South tola, Purani Bazar, Ward No. 4, Bakhtiyarpur, P.S. Bakhtiyarpur, Patna, Bihar -803212.



40. Gajan Kumar, Son of Iaswar Saw, resident of Village- Mahmmadpur, P.O. Guraru, P.S. Guraru, District- Gaya, Bihar -824118.
41. Chanda Kumari, Wife of Kunal Gautam, Manik Hari Kishan, Bhikhanpura, P.S. - Muzaffarpur, Bihar -842004.
42. Shabnam Kumari, Daughter of Dinesh Yadav, Resident of Chainpura, P.S. Tekari, District -Gaya, Bihar -824236.
43. Rubi Kumari, Daughter of Nageshwar Prasad, Resident of Bharthua, P.S. Jehanabad, District- Jehanabad, Bihar -804408.
44. Shivam Anand, Son of Pravin Kumar Singh, Resident of Lakhisarai, P.S. Surjagraha District- Lakhisarai- Bihar -811106.
45. Puja Kumari, Wife of Kundan Kumar, Resident of Akair, District -Nalanda, Bihar -801305.
46. Ravikant Kumar, Son of Ramnandan Prasad, Resident of Gauv, Lodipur, Hulsaganj, Jehanabad, Bihar- 804407.
47. Sugandha Kumari, Wife of Madhusudan Gautam, Resident of Village -Janakpur, Post -Ben, P.S. -Ben, District- Nalanda, Bihar -803114.
48. Ritu Raj, Wife of Chandan Kumar Yadav, Resident of Ward No. 09, Power House, Forbesganj, P.S. - Forbesganj, District- Araria, Bihar -854318.
49. Amar Kumar Rai, Son of Saheb Lal Rai, Sobhepur , P.S. Bheldi , District -Saran, Bihar -841311.
50. Pankaj Kumar, Son of Naresh Prasad, Resident of Village -Uprawan, Bihar, P.O. -Biharsharif, P.S.- Ekangarsarai, District- Nalanda, Bihar -803101.
51. Aditya Raj, Son of Ajay Kumar, Resident of Village -Uprawan, Post -Biharsharif, P.S. Biharsharif, District -Nalanda, Bihar -803101. 51. Aditya Raj, Male, aged about 22 years, Son of Ajay Kumar, Resident of Village -Uprawan, Post -Biharsharif, P.S. Biharsharif, District -Nalanda, Bihar -803101
52. Pintu Kumar, Son of Suresh Paswan, Resident of Village Shahdullapur, Lalganj, P.S.- Vaishali, Bihar -844121.
53. Arti Kumari, Daughter of Santosh Kumar Sharma, Resident of village- Chandila, Pir, P.S. Maker, District - Saran, Bihar- 841215.
54. Satendra Kumar, Son of Jay Narayan Ram, Resident of Village -Batrauliya, Bisauli, P.S.- Saraiya District- Muzaffarpur, Bihar -843101.
55. Deepshikha, Wife of Navin Kumar Pandey, Resident of Village Raghunathpur, P.S.- Saraiya District- Muzaffarpur, Bihar -843101.
56. Sweta Kumari, Daughter of Vijay Kumar, Resident of Village Mirja Bigha, Hirdayachak, P.S. - Kaler, Fatehabad, District- Arwal, Bihar -824127.
57. Nutan Kumari, Daughter of Suresh Prasad, Resident of Lohanda, P.O. -Bhobhi, P.S. - Hilsa, District -Nalanda, Bihar 801302.
58. Sweta Kumari, Daughter of Avadhesh Prasad, Resident of Ward No. 04, Village -Mushahari, P.S. Chandi, District- Nalanda, Bihar -801304.
59. Amrita Kumari, Wife of Amritesh Kumar, Resident of Village Dadhpa Bigha, P.S.- Kutumba, District-Aurangabad, Bihar -824111
60. Bhupesh Kumar Verma, Son of Dhanajay Mehta, Resident of Village



- Dadhpa Bigha, Amba, P.S.- Kutumba, Aurangabad, Bihar -824111.
61. Vipul Kumar, Son of Shrikant Singh, Resident of Village -Suroundha, P.S. - Palbigha, District -Gaya , Bihar -804424.
  62. Asif Raza, Son of Mushtaque Alam, Resident of Domariya Road, Ward No. -09, P.S. - Mahalgaon District -Araria, Bihar -854325.
  63. Musharraf Ali, Son of Md Moin Uddin, Ward No. 05, Bhansia, Araria, Parshadpur, P.O. - P.T. Dumraha, P.S. Mahalgaon, District -Araria, Bihar -854325
  64. Annu Bharti, Wife of Pankaj Kumar, Resident of Village -Harnaut, P.S. Harnaut, District -Nalanda, Bihar -803110.
  65. Niwash Kumar, Son of Shankar Pandit, Resident of Village -Bariyarpur, Ward No. 10, P.O. and P.S. Piri Bazar, Lakhisarai, Bihar 81112
  66. Arnav Anand, Son of Arjun Prasad, Resident of Jagdishpur, P.S. - Nalanda, District -Nalanda, Bihar -303111.
  67. Nirbhakti Kumari, Wife of Sanjiv Kumar Mishra, Resident of Village- Rada, Rarha, Patna , Bihar -804451.
  68. Neha Kumari, Wife of Chiranjiv Kumar, Resident of LIG, 3/77, Hanuman Nagar, Kankarbagh, District -Patna, Bihar -800020
  69. Vishal Kumar, Son of Bijay Ram, Resident of Raja S N Road, Jagdishpur, P.S.- Adampur, District- Bhagalpur, Bihar -812001.
  70. Madhu Kumari, C/o Punit Gupta, Resident of Gaushala Gali, P.S. Lakhisarai District - Lakhisarai, Bihar -811311
  71. Punit Gupta, Son of Rajendra Sah, Resident of Gaushala Gali,P.S. Lakhisarai, District - Lakhisarai, Bihar -811311.
  72. Abhay Kumar, Son of Manoj Kumar Suman, Resident of Village Ghoghi, P.S.- Piribazar, District -Lakhisarai, Bihar -811112
  73. Kislay Sharma, Daughter of Nilesh Kumar, Resident of Village Rajpur, P.S. Piri Bazar, District -Lakhisarai, Bihar -811112.
  74. Rakesh Kumar, Son of Sanjeev Prasad, Resident of Village -Beldari, P.S. - Khizesarai, District- Gaya, Bihar -824233.
  75. Archana Bharti, Wife of Sunil Kumar Sah, Resident of Village Babhangama, Post -Bounsi, P.S. Baunsi, District- Banka, Bihar -813104.
  76. Aman Kumar Singh, Son of Manoj Kumar Singh, Resident of Village -Gidhaura, P.S.- Shambhuganj, Banka, Bihar -813211.
  77. Shashi Kant Kumar, Son of Rajkishor Prasad, Resident of Daulatpur Arhit, Ghoshi, P.S.- Ghosi, District- Jehanabad, Bihar -804432
  78. Nitish Kumar, Son of Raj Kishor Prasad, Resident of Daulatpur Arhit, P.S. Ghosi District- Jehanabad, Bihar -804432.
  79. Asmita Kumari, Daughter of Subhash Chandra Singh, Ward No 11, Village -Danka Bigha, Post -Kamta, P.S. - Parasi, Bath, P.O. Kamta, District -Arwal, Bihar 804428.
  80. Beauty Kumari, Daughter of Rajesh Kumar, Resident of VTC -Top, P.S. -Shahjahanpur, District -Patna, Bihar -801304.



81. Soni Kumari, Daughter of Kishori Mahto, Resident of Road No. 16, Magadh Colony, Post -Chandauti, P.S.- Magadh Medical, District- Gaya, Bihar -823001.
82. Rinki Kumari, Wife of Sharvan Kumar, Resident of VKS Colony, Road No. 14, P.S. -Magadh Medical, Gaya, Bihar -823004.
83. Kumari Manisha Bharti, Daughter of Arun Kumar, Resident of ward number-07, village Jago Bigha, Nagar Nausa, P.S -Chandi, Nalanda, Bihar 801305.
84. Pankaj Kumar, Son of Kamlesh Prasad, Resident of village - Piroja, P.S. - Ekangarsarai, District - Nalanda, Bihar- 801301.
85. Bijendra Kumar, Son of Rambilash Yadav, Resident of village Raksani, P.S. - Barun, District - Aurangabad, Bihar 824112.
86. Govind Kumar, Son of Sakaldev Ray, Resident of village Kushail, P.S. - Pupri, District - Sitamarhi, Bihar- 843320.
87. Pooja Kumari, Wife of Sujay Kumar, Resident of Village Ramnagra, P.S. - Kanahauli District- Sitamarhi, Bihar 843330.
88. Rekha Roy, Daughter of Bacchu Prasad Singh, Resident of village Dumra, P.S. - Dhanarua, District - Patna, Bihar 804451.
89. Bhanu Pratap, Son of Keshav Prasad Singh, Resident of Village- Shekhapura, P.S. - Mahnar, District- Vaishgali, Bihar- 844501.
90. Aditya Raj, Son of Mafdan Kumar Pandit, Resident of Village Pipali Dham, Road, Near hanuman Mandir, P.S. Barari, District- Bhagalpur- Bihar- 812003.
91. Shyam Kumar, Son of Jittan Prasad Singh, Resident of Village- Nirpur, P.S.- Nirpur, District- Khagaria, Bihar- 851201.
92. Saroj Kumar, Son of Dev Nandan Murari, Resident of Village Sanha, Pachim, Ward No. 9, P.S.- S. Kamal, District- Begusarai, Bihar- 851217
93. Ziaul Haque, Son of Akbar Ali, Resident of Village Ward no. 21, Purana Khagra, P.S.- Malgaun, District- Kishanganj, Bihar- 855108.
94. Ritesh Kumar, son of Ramjee Sharma, Resident of Village- Dhobri, Jaitpur, P.S. Ghosi, District- Jehanabad, Bihar- 804432
95. Md. Ehtesham Anwar, Son of Md. Ameerul Haque, Resident of Village- Tupamari, P.S. Haldikhora, District- Kishanganj, Bihar- 855115.

... .. Petitioner/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Department of Health, Government of Bihar.
2. Bihar Nurses Registration Counsel, through its Registrar, 3rd Floor, Sheikhpura, Patna - 800014, Bihar.
3. The Director General (Nursing) cum Chairman, Bihar Nurses Registration Counsel, 3rd Floor, Sheikhpura, Patna - 800014, Bihar.
4. The Bihar Technical Service Commission, through its Secretary, Harding Road, Patna.



5. Indian Nursing Council, 8th Floor, NBCC Center, Plot No. 2, Community Center, Okhla Phase 1, New Delhi - 110012, represented by its Secretary.

... .. Respondent/s

with

**Civil Writ Jurisdiction Case No. 4241 of 2025**

1. Dhiraj Kumar son of Phekan Pandit, Resident of Ward no.- 3, Govindpur, P.O.- Keshave, Dist.- Begusarai, Bihar- 851134.
2. Mukul Kumar Singh, son of Bharat Singh, Resident of Shiv, Tahal Rai ke Tola, Birdaban, Dist.- Gopalganj, Bihar- 841440.
3. Aman Maurya, son of Bhisma Prasad Singh, Resident of Kaser, District-Kaimur (Bhabhua), Bihar- 821102.
4. Shubham Kumar, son of Vivekanand Singh, Resident of Kaser, District-Kaimur (Bhabhua), Bihar- 821102.
5. Adarsh Kumar, son of Ashok Singh, Resident of Vill.- Chilharun, P.O.- Chilharun, P.S.- Chilheun, Dist.- Rohtas, Bihar- 802213.
6. Simi Singh, Daughter of Hridaynand Singh, Resident of Vill.- Sikhti, P.O.- Sikhti, District- Buxar, Bihar- 802213.
7. Trisha Singh, Daughter of Ashok Kumar Singh, Resident of Vill.- Bartali Kala, P.O.-Chandrakaiti, P.S. Chhenari, District Rohtas, Bihar- 821104.
8. Kajal Kumari, Daughter of Manoj Kumar, Resident of Vill.- Shiamadih, P.O.- Sihman Barari, District- Begusarai, Bihar- 851129.
9. Rashmi Pratyaksha, Daughter of Ravikesh Pati Tiwari Resident of Ward no.- 1, Raibari, P.O.- Mahuawa, Jharmahui, District- West Champaran, Bihar- 845103.
10. Nitu Kumari, Daughter of Rajesh Kumar Resident of Moh.- Punjabi Colony, Gali No.- 1, Anand Vihar, District- Samastipur, Bihar-848101.
11. Roushan Kumar, son Sanjay Kumar Singh Resident of Bishunpura, District-Bhojpur, Bihar- 802208.
12. Ankur Kumar, son of Ramesh Kumar Resident of Moh.- Ward no.- 9, Hanshpur, Hanshpur, District- Begusarai, Bihar- 851129.
13. Aradhya Singh, Daughter of Pankaj Singh, Resident of Moh.- Ward no.- 11, Tamghatti, Jamghatti, District- Araria, Bihar- 854312.
14. Abhinav Kumar, son of Krishna Mohan Kunwar, Resident of Moh. Ward no.- 19, Kaithma, Bakhadda, District- Begusarai, Bihar- 851129.
15. Sadre Alam, son of Kiyamuddin Ansari, Resident of Moh.- Ward no.- 9, Bairiya, District- East Champaran, Bihar- 845424.
16. Vishal Kumar, son of Chandra Paswan, Resident of Tola- Khagra, District-Banka, Bihar-813207.
17. Khushi Kumari, Daughter of Shailendra Mishra, Resident of Moh.- Ward no.- 8, Pokhariya Rai, P.O.- Pokhariya, District- West Champaran, Bihar- 845449.



18. Kundan Kumar, son of Bindeshwar Kumar Singh, Resident of Vill.- Chak bara, P.O.- Barachakia, Dist.- East Champaran, Bihar- 845412.
19. Madhav Kumar, son of Manoj Singh, Resident of Vill.- Bariyarpur, P.O.- Bariyarpur, District- Begusarai, Bihar- 851211.
20. Ajeet Kumar, son of Rajnath Pal, Resident of Vill.- Ibaarpur, Kapasiya, P.O.- Kapasiya, District- Aurangabad, Bihar- 824103.
21. Nitish Kumar Mahto, son of Ramudgar Mahto, Resident of Moh. Ward no.- 11, P.O.- Shasan, District- Samastipur, Bihar- 848205.
22. Ankit Kumar Mishra, son of Binod Kumar Mishra, Resident of House no.- P33, Road No.- 3, Vijay Nagar, 2nd Floor, Sampatchak, District- Patna, Bihar- 800020.
23. Dhananjay Kumar Rana, son Ramchandra Rana, Resident of Moh.- Panchayat Keshwari Block- Suriya, Vill.- Keshwari, P.O.- Keshwari, P.S.- Suriya, District- Giridih, Jharkhand- 825320.
24. Deepak Kumar, son of Ramashray Singh, Resident of Ward no.- 5, Gandhi Nagar, P.O.- Kochas, District- Rohtas, Bihar- 821112.
25. Vikash Kumar, son of Lal Babu Resident of Vill.- Goh, District- Aurangabad, Bihar- 824203.
26. Md. Tauseef Alam, son of Alam Gir Resident of Madarpur, Kishanpura, Lakri Nabiganj, District- Siwan, Bihar- 841416.
27. Prashant Kumar Mehta, son of Naresh Mahto, Resident of Vill. Fazilpur, P.O.- Birpur, District- Begusarai, Bihar- 851127.
28. Amrita Sinha, Daughter of Ashok Kumar, Resident of Bengali para, Rajgir, District- Nalanda, Bihar- 803116.
29. Jyoti Kumari, Daughter of Vijay Kumar Singh, Resident of Vill. Garbhe, P.O.- Dibhiyan, District- Rohtas, Bihar- 821107.
30. Nitish Kumar, son Vijay Krishna Prasad, Resident of Vill.- Sukhpur Tola, Ghorcharhi, District- West Champaran, Bihar- 845307.
31. Rashmi Kumari, Daughter of Mritunjay Kumar, Resident of Ward no.- 5, Sadanandpur, District- Begusarai, Bihar- 851211.
32. Abhishek Anand, son of Brajesh Kumar Malakar, Resident of Moh.- Prabhat Colony, Bhootnath Mandir, District- Purnea, Bihar- 854301.
33. Sameer Kumar, son of Swaminath Yadav, Resident of Ward no.- 13, Lachhwar, District- Gopalganj, Bihar- 841440.
34. Riya Kumari, Daughter of Gyanchand Purve, Resident of Vill.- Majhwa, Sarsar, District- Siwan, Bihar- 841226.
35. Md. Sahab Uddin, son of Jamaluddin, Resident of Vill.- Dhandhar, P.O.- Dhandar, District- Gaya, Bihar- 805129.
36. Sangam Kumar, son of Sudarshan Prasad, Resident of Vill.- Beldaari, P.O.- Buniyadganj, P.S.- Manpur, District- Gaya, Bihar- 823003.

... .. Petitioner/s

Versus

1. The State of Bihar through Principal Secretary, Health Department,



Government of Bihar, Patna, Bihar.

2. The Indian Nursing Council, Through its Secretary, 8th Floor, NBCC Centre, Plot No.- 2, Community Centre, Okhla Phase- I, New Delhi-110020.
3. The Bihar Nurses Registration Council, Through its Registrar, Old Building, State Health Society, 3rd Floor, West Side, Sheikhpura, Patna-800015.
4. The Registrar, Bihar Nurses Registration Council, Patna, Bihar.

... .. Respondent/s

with

**Civil Writ Jurisdiction Case No. 8190 of 2025**

1. Govind Kumar S/o Upendra Shah resident of Village - Budhuan, P.S. Akhrigola, District - Rohtas, Bihar -821301.
2. Sonu Kumar Gupta @ Sonu Kumar S/o-Lal Bahadur Sah resident of Village - Maudiha, P.S. - Nokha, District - Rohtas, Bihar-802217.
3. Md. Tufail Alam S/o Md. Faruque resident of Village - Jhanjhari, P.S. - Gwalpara, District - Madhepura, Bihar-852115.
4. Prem Kumar Dubey S/o- Adya Sharan Dubey, resident of Village - Dewpura, P.S. -Rasulpur, District - Saran, Bihar 841212.
5. Gaurav Raj S/o - Mahavir Singh resident of Village - Bhaghar, P.S. Imamgand, District Gaya, Bihar 824206.
6. Vaishnavi Kumari D/o-Rajiv Ranjan Sharma, resident of Village Hulashganj, P.S. Hulashganj. District Jehanabad, Bihar-804407
7. Deepika Kumari, D/o Kamlesh Kumar, resident of Village Tapovan, P.S- Kuchhila, District Kaimur, Bihar -821112
8. Chandan Kumar S/o - Sudhir Saw resident of Village - Belauti, P.S- Masaurhi, District - Patna, Bihar - 804452
9. Rohit Kumar S/o - Rambhu Chaudhary, resident of Village - Dudhichak, P.S- Masaurhi, District - Patna, Bihar 804452
10. Gautam Kumar S/o Harendra Sah resident of Village Makundpur, P.S Bihar-802218 Dinara, District Rohtas.
11. Shatrudhan Kumar S/o Ramakant Thakur, resident of Village Parasdiha, P.S Shivsagar, District Rohtas, Bihar-821111.
12. Md. Dilshad Ali S/o Naushad Ali R/o Village - Piyaur, P.S. MH Nagar, Hasanpura, Siwan, Bihar-841231.
13. Ritesh Kumar S/o Balistar Prasad, R/o Vill - Arar Mod, P.S. and Dist - Gopalganj, Bihar-841428.

... .. Petitioner/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Health, Govt. Of Bihar, New Secretariat, Patna.



2. The Indian Nursing Council, 8th Floor, NBCC Centre, Plot No. 2, Community Centre, Okhla Phase 1, New Delhi 110002, Represented by its President, Under Indian Nursing Council Act, 1947.
3. The Chairman Cum Director-in-Chief Bihar Nurses Registration Council. State Health Samiti, Old Building, 3rd Floor, Western Portion. Shekhpura, Patna, Bihar-800014.
4. Bihar Nurses Registration Council, Patna, through its Registrar, State Health Samiti, Old Building, 3rd Floor, Western Portion, Shekhpura, Patna, Bihar - 800014.
5. The Registrar, Bihar Nurses Registration Council, State Health Samiti, Old Building, 3rd Floor, Western Portion, Shekhpura, Patna, Bihar 800014.
6. The Chairman, Bihar Technical Service Commission, 19, Harding Road, Patna, Bihar 800001.
7. The Secretary In-Charge, Bihar Technical Service Commission, 19, Harding Road, Patna, Bihar-800001.

... .. Respondent/s

with

**Civil Writ Jurisdiction Case No. 8299 of 2025**

1. Tinku Kumar Son of Rajaram Prasad, Resident of Village/Mohalla- Sundar Bigha, P.O.- Ajanaura, P.S.- Noorsarai, District - Nalanda.
2. Manish Kumar, Son of Ashok Choudhary, Resident of Village/Mohalla- Faridpur, P.S.- Daniyawan, District - Patna.
3. Anand Kumar, Son of Ganesh Rajak, Resident of Village/Mohalla- Malhipur South, P.O. - Simariya Ghat, P.S.- Simariya, District - Begusarai.
4. Annu Kumari, Daughter of Ram Sagar Prasad Singh, Resident of Village/Mohalla- Ward No. 11, Nagdah, P.O.- Nagadah, P.S.- Singhaul, District - Begusarai.
5. Prity Kumari, Daughter of Anuj Prasad, Resident of Village/Mohalla- Bhokilapar, P.O.- Bhokilapar, P.S. - Hilsa, District - Nalanda.
6. Archana Kumari, Daughter of Bikramaditya Prasad, Resident of Village/Mohalla- Preman Bigha, P.O.- Tina, P.S.- Nagarnausa, District- Nalanda.
7. Amisha Bharti, Daughter of Bharat Bhushan Patel, Resident of Village/Mohalla- Gaurav Nagar Parbalpur, P.O. - Parbalpur, P.S.- Parbalpur, District - Nalanda.
8. Khushbu Kumari, Daughter of Muneshvar Prasad, Resident of Village/Mohalla - Preman Bigha, P.O. Nagarnausa, P.S. - Nagarnausa, District - Nalanda.
9. Chanda Kumari, Daughter of Bhairocharan Prasad, Resident of Village/Mohalla- Jadopur, P.O.- Belaganj, P.S.- Belaganj, District - Gaya.
10. Guddy Kumari, Wife of Rajeev Ranjan, Resident of Village/Mohalla- Jadopur, P.O.-Belaganj, P.S.- Belaganj, District - Gaya.



11. Anupriya Kumari, Daughter of Satrugan Prasad, Resident of Village/Mohalla- Reri, P.O. -Chamarbiga, P.S. - Hilsa, District - Nalanda.
12. Aman Kumar, Son of Ashok Kumar Singh, Resident of Village/Mohalla- Hundari, P.O.- Karai Parsurai, P.S.- Hilsa, District - Nalanda.
13. Khushbu Kumari, Daughter of Ramashish Yadav, Resident of Village/Mohalla - Chetan, P.O. -Karsawan, P.S. - Phesar, District - Aurangabad.
14. Khushbu Kumari, Daughter of Chandrashekhar Singh, Resident of Village/Mohalla- Preman Biga, P.O.- Tina, P.S.- Nagarnausa, District - Nalanda.
15. Rinkee Kumari, Daughter of Gopal Mahto, Resident of Village/Mohalla- Babu Amauna, P.O. - Babu Amauna, P.S.- Amauna, District Aurangabad.
16. Ravishankar Kumar, Son of Jai Narayan Prasad, Resident of Village/Mohalla- Akbarpur, P.O. -Akbarpur, P.S.- Akbarpur, District - Nalanda.
17. Mamta Kumari, Daughter of Nandlal Singh, Resident of Village/Mohalla- Parwatpur, P.O.- Parwatpur, P.S.- Chainkut, District- Kaimur at Bhabhua.

... .. Petitioner/s

Versus

1. Bihar Nurses Registration Council, Patna District Health Society, Patna (Old Building), 3rd Floor, Western Part Sheikhpura, Patna 800014 through its Registrar.
2. The Registrar, Bihar Nurses Registration Council, Patna, District Health Society, Patna (Old Building), 3rd Floor, Western Part Sheikhpura, Patna 800014.
3. The Director In- Chief (Nursing) -cum- Chairman, Bihar Nurses Registration Council, Patna, District Health Society, Patna (Old Building), 3rd Floor, Western Part Sheikhpura, Patna 800014.
4. Jharkhand Nurses Registration Council, Ranchi, RIMS Ranchi 834001 through its Secretary.
5. The Secretary, Jharkhand Nurses Registration Council, Ranchi, RIMS Ranchi 834001.
6. Indian Nursing Council, 8th Floor, NBCC Centre, Plot No.- 2, Community Centre Okhla Phase- 1, New Delhi 110020, through its Secretary.
7. The President, Indian Nursing Council, 8th Floor, NBCC Centre, Plot No.- 2, Community Centre Okhla Phase- 1, New Delhi -110020.
8. The Secretary, Indian Nursing Council, 8th Floor, NBCC Centre, Plot No.- 2, Community Centre Okhla Phase- 1, New Delhi- 110020.
9. The State of Bihar, through the Additional Chief Secretary, Department of Health, Govt. of Bihar, New Secretariat, Patna.
10. The Additional Chief Secretary, Department of Health, Govt. of Bihar, New Secretariat, Patna.
11. The Director In-Chief (Nursing), Health Services, Department of Health, Govt. of Bihar, New Secretariat, Patna.



12. Bihar Technical Service Commission, 19, Harding Road, Patna through its Secretary/In-Charge Secretary.
13. The Secretary/In-Charge Secretary, Bihar Technical Service Commission, 19, Harding Road, Patna.

... .. Respondent/s

with

**Civil Writ Jurisdiction Case No. 8505 of 2025**

1. Surya Prakash Son of Krishna Kant Prasad, Resident of Village/Mohalla-Bhekas, P.S.- Bhabhua, District- Kaimur.
2. Praveen Kumar Son of Awadhesh Mehta, Resident of Village/Mohalla-Kushwaha Nagar, P.S.- Aurangabad, District- Aurangabad.
3. Renu Kumari Daughter of Dev Narayan Yadav, Resident of Village/Mohalla-Gudia, P.S.- Emamganj, District- Gaya.
4. Roma Priya Daughter of Om Prakash, Resident of Village/Mohalla- Near Post Office, Ward No. 10, Rajapakar, P.S.- Rajapakar, District- Vaishali.
5. Priti Kumari Daughter of Giandev Prasad, Resident of Village/Mohalla-Raniganj, P.S.- Emamganj, District- Gaya.
6. Sangita Kumari Wife of Suryakant Kumar, Resident of Village/Mohalla-Kasauti, Bedauli, P.S.- Amba, District- Aurangabad.
7. Abhishek Kumar Daughter of Pradeep Ranjan, Resident of Village/Mohalla-Purna Dih, P.S- Madanpur, District- Aurangabad.
8. Pranita Bharti Daughter of Pramod Kumar, Resident of Village/Mohalla-Road No. 4, Lalit Nagar, Dandi Bag, P.S.- Bishnupad, District- Gaya.
9. Deepak Kumar Son of Kaushal Prasad, Resident of Village/Mohalla-Devariya, P.S- Gurua, District- Gaya.
10. Chinta Kumari Daughter of Bhupendra Chauhan, Resident of Village/Mohalla- Kochas, P.S.- Kochas, District- Rohtas.
11. Swati Kumari Wife of Shiv Kumar Paswan, Resident of Village/Mohalla-Kushwaha Tola, Rajapakar, P.S.- Rajapakar, District- Vaishali.
12. Ruchi Kumari Daughter of Ranjan Kumar, Resident of Village/Mohalla-Kurhari, Sakurabad, P.S- Sakurabad, District- Jahanabad.
13. Dauli Kumari Daughter of Vinay Kumar Singh, Resident of Village/Mohalla- Purnadih, P.S- Umga, District- Aurangabad.
14. Manish Kumar Son of Vinay Kumar Singh, Resident of Village/Mohalla-Purnadih, P.S.- Madanpur, District- Aurangabad.
15. Pankaj Kumar Ansh Son of Janeshwar Mehta, Resident of Village/Mohalla-Shahpur Akhara, P.S- Aurangabad, District- Aurangabad.

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Department of Health, Govt. of Bihar, New Secretariat, Patna.



2. The Additional Chief Secretary, Department of Health, Govt. of Bihar, New Secretariat, Patna.
3. The Director In-Chief (Nursing), Health Services, Department of Health, Govt. of Bihar, New Secretariat, Patna.
4. Bihar Nurses Registration Council, Patna, District Health Society, Patna (Old Building), 3rd Floor, Western Part Sheikhpura, Patna 800014 through its Registrar.
5. The Registrar, Bihar Nurses Registration Council, Patna, District Health Society, Patna (Old Building), 3rd Floor, Western Part Sheikhpura, Patna 800014.
6. The Director In-Chief (Nursing)-cum-Chairman, Bihar Nurses Registration Council, Patna, District Health Society, Patna (Old Building), 3rd Floor, Western Part Sheikhpura, Patna 800014.
7. Jharkhand Nurses Registration Council, Ranchi, RIMS Ranchi 8340019 through its Secretary.
8. The Secretary, Jharkhand Nurses Registration Council, Ranchi, RIMS Ranchi 8340019.
9. Indian Nursing Council, 8th Floor, NBCC Centre, Plot No. 2, Community Centre Okhla Phase-1, New Delhi- 110020 through its Secretary.
10. The President, Indian Nursing Council, 8th Floor, NBCC Centre, Plot No. 2, Community Centre Okhla Phase-1, New Delhi- 110020.
11. The Secretary, Indian Nursing Council, 8th Floor, NBCC Centre, Plot No. 2, Community Centre Okhla Phase-1, New Delhi- 110020.
12. Bihar Technical Service Commission, 19, Harding Road, Patna through its Secretary/In-Charge Secretary.
13. The Secretary/In-Charge Secretary, Bihar Technical Service Commission, 19, Harding Road, Patna.

... .. Respondent/s

with

**Civil Writ Jurisdiction Case No. 10101 of 2025**

1. Ravi Kumar Son of Chandrashekhar Giri, Resident of Village/Mohalla Adampur, P.S. - Khizersarai, District - Gaya.
2. Prashant Kumar Son of Dal Singar Singh, Resident of Village/Mohalla Parmalpur, P.S. Bhagwanpur, District - Kaimur (Bhabha).
3. Vijay Kumar Son of Shyam Narayan Prasad, Resident of Village/Mohalla - Renri, Chamarbiga, P.S. -Hilsa, District - Nalanda.
4. Shivam Shekhar Son of Chandra Shekhar Sah, Resident of Village/Mohalla - Ward No. 30, Tilak Nagar, Behind ICICI Bank, P.S. - Town, District Begusarai.
5. Aman Kumar Son of Raghunandan Pandey, Resident of Village/Mohalla Rouniyan, P.S.Khizersarai, District - Gaya.
6. Aman Kumar Singh Son of Ravindra Singh, Resident of Village/Mohalla -



- Hussainganj, P.S. Andar, District - Siwan.
7. Ankit Anish Son of Ashutosh Kumar, Resident of Village/Mohalla Ward No. 04, Temtha, P.S.- Parbatta, District - Khagaria.
  8. Vijay Shankar Pandey Son of Liladhar Pandey, Resident of Village/Mohalla Mohania, P.S. -Mohania, District - Kaimur (Bhabhua).
  9. Manpreet Kumar, Son of Krishna Prasad, Resident of Village/Mohalla - Nahub, P.S. Rajgir, District - Nalanda.
  10. Nisha Kumari, Daughter of Bijendra Chaudhary, Resident of Village/Mohalla - Maksudpur, P.S. Shahiahanpur, District - Patna.
  11. Doli Rani Daughter of Umashankar Jha, Resident of Village/Mohalla Ward No. 12, Mehsari, P.S. Samastipur, District - Samastipur.
  12. Nibha Kumari Daughter of Ramawatar Prasad, Resident of Village/Mohalla Mudaftarpur, P.S. Rajgir, District - Nalanda.
  13. Vijay Kumar Anand Son of Anil Prasad, Resident of Village/Mohalla Valipur, P.S. Hulasganj, District Jehanabad.
  14. Nibha Kumari Daughter of Baliram Prasad, Resident of Village/Mohalla Ward No. 06 Akarpar, P.S. - Ben, District - Nalanda.
  15. Rika Kumari Daughter of Pramod Kumar, Resident of Village/Mohalla Kheman Bigha, P.S. Hilsa, District - Nalanda.
  16. Rani Kumari Daughter of Birendra Kumar, Resident of Village/Mohalla Paranchak, P.S.-Rajauli, District - Nawada.
  17. Priti Kumari Daughter of Chunnu Prasad, Resident of Village/Mohalla Ward No. 36 Mukhiya ji Market, Mirjapur, P.S. Fatua, District - Patna.
  18. Sunita Kumari Daughter of Dhuri Prasad, Resident of Village/Mohalla - Karanganj, Dhurgaon, P.S. -Ekangar Sarai, District - Nalanda.
  19. Punam Kumari Daughter of Surendra Prasad, Resident of Village/Mohalla - Devariya, P.S. -Ben, District - Nalanda.
  20. Smita Kumari Daughter of Shiv Kumar Prasad, Resident of Village/Mohalla - Nahub, Nagri, P.S. -Rajgir, District - Nalanda.
  21. Soni Kumari Daughter of Shiv Kumar Prasad, Resident of Village/Mohalla - Nahub, Nagri, P.S. -Rajgir, District - Nalanda.
  22. Rahul Kumar Son of Siddheshwar Thakur, Resident of Village/Mohalla - Karnaul, Chand Dihri, P.S. -Charpokhari, District - Bhojpur.
  23. Rakesh Roushan Kumar @ Rakesh Roushan Son of Ram Pravesh Singh, Resident of Village/Mohalla Pachasa, P.S. Rahui Pichasa, District-Nalanda.
  24. Simpi Kumari, Daughter of Anil Prasad Singh, Resident of Village/Mohalla Mushouli, P.S. Hulasgunj, District - Jehanabad.
  25. Shabnam kumari Daughter of Santosh kumar, Resident of Village/Mohalla - Mahanandpur, P.S. -Nagarnausa, District - Nalanda.
  26. Rajiv Ranjan Kumar Son of Batoran Mahto, Resident of Village/Mohalla Bahadurpur, Sartha, P.S. Chandi, District - Nalanda.
  27. Malti Kumari Daughter of Sukhdeo Prasad, Resident of Village/Mohalla Bara Khurjama, P.S. Noorsarai, District - Nalanda.



28. Savita Kumari Daughter of Awadhesh Prasad, Resident of Village/Mohalla Lodipur, Kosiyawan, P.S. - Nagamausa, District - Nalanda.
29. Madhubala Kumari Daughter of Umesh Prasad, Resident of Village/Mohalla Benipur, P.S. -Bind, District - Nalanda.
30. Mamta Kumari Daughter of Sudama Pandit, Resident of Village/Mohalla Kathauli, P.S. - Noorsarai, District - Nalanda.
31. Pawan Kumar Son of Rabindra Prasad, Resident of Village/Mohalla - Ashrafpur, P.S. Dhanarua, District - Patna.
32. Pinki Kumari Daughter of Rajendra Singh, Resident of Village/Mohalla - Ward No. 10, Hussainabad, P.S. - Japla, District - Jharkhand.
33. Madhumita Kumari Daughter of Upendra Prasad, Resident of Village/Mohalla Ward No. 10, Hussainabad, P.S. Japla, District Jharkhand.
34. Priya Bharti @ Priya Kumari Daughter of Indradev Prasad, Resident of Village/Mohalla 147, Pabhera, P.S. Dhanarua, District - Patna.
35. Sweety Kumari, Daughter of Droga Prasad @ Daroga Prasad, Resident of Village/Mohalla - Pabhera, P.S. Dhanarua, District - Patna.
36. Reeta Kumari, Daughter of Rajendra Prasad, Resident of Village/Mohalla - Mathurapur, P.S. - Guraru, District - Gaya.
37. Saloni Kumari, Daughter of Sanjeev Kumar, Resident of Village/Mohalla Shiv Nagar Nawada, P.S. Gondapur, District - Nawada.
38. Nitu Kumari Daughter of Yogendra Mahto, Resident of Village/Mohalla Konipar, P.S. - Surajgarha, District - Lakhisarai.
39. Rinam Kumari Daughter of Upendra Nath Verma, Resident of Village/Mohalla - Kunjesar, Raniganj, P.S. Imamganj, District Gaya.
40. Madhu Mala Daughter of Vijay Singh, Resident of Village/Mohalla - Gulariyachak, Simuara, P.S. - Tekari, District - Gaya.
41. Puspa Rani @ Pushpa Kumari Daughter of Mithilesh Prasad, Resident of Village/Mohalla Birahima, P.S.- Gurua, District - Gaya.
42. Guddi Kumari Daughter of Jageshwar Yadav, Resident of Village/Mohalla - Basantpur, Ward No. 05, P.S. Birpur, District - Supaul.
43. Randhir Kumar, Son of Jay Prakash Prasad, Resident of Village/Mohalla Sheikhopur, P.S. Govindpur, District - Nawada.
44. Nilu Kumari Daughter of Raj Kumar Prasad, Resident of Village/Mohalla Shankarpur, Sagrampur, P.S. Latua, District - Gaya.
45. Asmita Shandily Son of Mithilesh Kumar Panday @ Mithilesh Kumar Pandey, Resident of Village/Mohalla - Gurua, P.S. Gurua, District - Gaya.
46. Dimpal Sinha Daughter of Mahendra Prasad Singh, Resident of Village/Mohalla - Sudarshan Bigha, Tineri, P.S. Guraru, District - Gaya.
47. Nimisha Kumari, Daughter of Anil Kumar, Resident of Village/Mohalla Sudarshan Bigha, Tineri, P.S. Guraru, District - Gaya.
48. Amrita Arya, Daughter of Surendra Singh, Resident of Village/Mohalla Keni, P.S. Khizersarai, District - Gaya.
49. Shakshi Saini, Daughter of Bashishtha Narayan Singh, Resident of



- Village/Mohalla - Block Road Railway Crossing Rafiganj, P.S. Rafiganj, District Aurangabad.
50. Sujata Sinha Daughter of Bashisht Narayan Singh @ Bashishtha Narayan Singh, Resident of Village/Mohalla - Block Road Railway Crossing Rafiganj, P.S.-Rafiganj, District - Aurangabad.
  51. Nishant Kumar Son of Pankaj Kumar, Resident of Village/Mohalla - Garibnagar, Kawadpur, P.S. Surjgarha, District - Lakhisarai.
  52. Punam Kumari Daughter of Dhanait Singh, Resident of Village/Mohalla Sonaw, P.S. - Chand, District - Kaimur (Bhabhua).
  53. Ranjita Kumari Daughter of Shailendra Kumar, Resident of Village/Mohalla - Station Road, Hilsa, P.S. Hilsa, District - Nalanda.
  54. Nutan Rani, Daughter of Umesh Prasad, Resident of Village/Mohalla Maranchi, P.S. Paraiya, Maranchi, District - Gaya.
  55. Vivek Kumar Son of Vijay Prasad, Resident of Village/Mohalla Kanchanagar, P.S. Daudnagar, District - Aurangabad.
  56. Sushma Kumari Daughter of Krishna Mehta, Resident of Village/Mohalla Kanchan Nagar, P.S. Daudnagar, District - Aurangabad.
  57. Nitin Kumar, Son of Anil Kumar Modi, Resident of Village/Mohalla Mahamdabad Road, P.S. -Rusulganj, District - Bhagalpur.
  58. Anita Kumari, Daughter of Vijendra Prasad, Resident of Village/Mohalla - Bhagwanpur, P.S.- Chandi, District - Nalanda.
  59. Dolly Kumari Daughter of Dinesh Prasad, Resident of Village/Mohalla - Ward No. 09, Mainak Tola, P.S. Mokama, District - Patna.
  60. Nishu Kumar, Son of Arvind Prasad, Resident of Village/Mohalla Janaro, P.S. Ben, District Nalanda.
  61. Simpi Kumari, Daughter of Satendra Prasad, Resident of Village/Mohalla Mai, P.S. Parwalpur, District - Nalanda.
  62. Amika Kumari, Daughter of Kamta Prasad, Resident of Village/Mohalla - Bari Pahari, Saraiya, P.S. Sohsarai, District - Nalanda.
  63. Rima Kumari, Daughter of Arun Kumar, Resident of Village/Mohalla Manichak, P.S. - Deepnagar, District - Nalanda.
  64. Seema Kumari, Daughter of Mannu Prasad, Resident of Village/Mohalla - Tarchha, P.S. Sheikhpura, District - Sheikhpura.

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Department of Health, Govt. of Bihar, New Secretariat, Patna.
2. The Additional Chief Secretary, Department of Health, Govt. of Bihar, New Secretariat, Patna.
3. The Director In-Chief (Nursing), Health Services, Department of Health, Govt. of Bihar, New Secretariat, Patna.
4. Bihar Nurses Registration Council, Patna, District Health Society, Patna (Old Building), 3rd Floor, Western Part Sheikhpura, Patna 800014 through



its Registrar.

5. The Registrar, Bihar Nurses Registration Council, Patna, District Health Society, Patna (Old Building), 3rd Floor, Western Part Sheikhpura, Patna 800014.
6. The Director In Chief (Nursing) cum Chairman, Bihar Nurses Registration Council, Patna, District Health Society, Patna (Old Building), 3rd Floor, Western Part Sheikhpura, Patna 800014.
7. Jharkhand Nurses Registration Council, Ranchi, RIMS Ranchi 8340019 through its Secretary.
8. The Secretary, Jharkhand Nurses Registration Council, Ranchi, RIMS Ranchi 8340019
9. Indian Nursing Council, 8th Floor, NBCC Centre, Plot No. 2, Community Centre Okhla Phase 1, New Delhi 110020 through its Secretary.
10. The President, Indian Nursing Council, 8th Floor, NBCC Centre, Plot No. 2, Community Centre Okhla Phase - 1, New Delhi -110020.
11. The Secretary, Indian Nursing Council, 8th Floor, NBCC Centre, Plot No. 2, Community Centre Okhla Phase 1, New Delhi -110020.
12. Bihar Technical Service Commission, 19, Harding Road, Patna through its Secretary/In-Charge Secretary.
13. The Secretary/In-Charge Secretary, 19, Harding Road, Patna.

... .. Respondent/s

with

**Civil Writ Jurisdiction Case No. 632 of 2026**

Ram Nandan Prasad Sinha (R.N.P. Sinha) Son of Late Radhey Prasad Sinha, S/o Late Bhatu Mahto, A.O.R. No. 5077, Resident of village- Gaushnagar, P.O. - Kenar, P.S.- Sarmera, District- Nalanda, presently residing at Mohalla- Ram Krishna Nagar Bahula Nagar, Road No.- 2, P.S. - Ram Krishna Nagar, District- Patna.

... .. Petitioner/s

Versus

1. The Union of India, Ministry of Power Government of India, New Delhi.
2. The Power Grid Corporation of India Limited through the D.G.M.(TLC), Patna, Alankar Place (2nd Floor), Boring Road, Patna- 1.
3. The State of Bihar through the Chief Secretary, Government of Bihar, Patna- 1.

... .. Respondent/s

**Appearance :**

(In Civil Writ Jurisdiction Case No. 7821 of 2025)

For the Petitioner/s : Mr. Satyabir Bharti, Advocate  
Mr. Abhishek Anand, Advocate  
Ms. Kanupriya, Advocate



Ms. Aastha Prakarm, Advocate  
For the Respondent/s : Mr. Advocate General  
For the I.N.C. : Ms. Eashita Raj, Advocate  
Mr. Anand Nitin, Advocate  
(In Civil Writ Jurisdiction Case No. 4241 of 2025)  
For the Petitioner/s : Mr. Ashutosh Nath, Advocate  
For the Respondent/s : Mr. Additional Advocate General (3)  
(In Civil Writ Jurisdiction Case No. 8190 of 2025)  
For the Petitioner/s : Mr. Avanish Kumar Singh, Advocate  
For the Respondent/s : Mr. Advocate General  
(In Civil Writ Jurisdiction Case No. 8299 of 2025)  
For the Petitioner/s : Mr. Arun Kumar, Advocate  
For the Respondent/s : Mr. Advocate General  
(In Civil Writ Jurisdiction Case No. 8505 of 2025)  
For the Petitioner/s : Mr. Arun Kumar, Advocate  
For the Respondent/s : Mr. Standing Counsel 09  
(In Civil Writ Jurisdiction Case No. 10101 of 2025)  
For the Petitioner/s : Mr. Arun Kumar, Advocate  
For the Respondent/s : Mr. Advocate General  
(In Civil Writ Jurisdiction Case No. 632 of 2026)  
For the Petitioner/s : Mr. Ram Nandan Prasad Sinha ( In Person )  
For the Respondent/s : Mr. Additional Solicitor General

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**CORAM: HONOURABLE THE CHIEF JUSTICE**  
**and**  
**HONOURABLE MR. JUSTICE HARISH KUMAR**  
**ORAL JUDGMENT**  
**(Per: HONOURABLE THE CHIEF JUSTICE)**  
**Date : 26-02-2026**

This writ petition has been filed by Rinkoo Kumari  
and Ors., seeking the following relief(s):-

*"(i) Declaring Rule 2(viii) and Rule 6 of the Bihar Nursing Cadre Rules, 2024, being ultra vires Article 14, 16 and 19 (1)(g) of the Constitution of India as also the Indian Nursing Council Act, 1947, by which, without there being any such requirement for candidates passing the General Nursing and Midwifery Course(GNM) Course from institutes in the State of Bihar, it has, inter alia, been prescribed that for appointment on the post of Nurse, in case the Institute of Nursing is located outside the State of Bihar, from where the*



*General Nursing and Midwifery Course(GNM) is undertaken by the candidates, a certificate of suitability/recognition from Indian Nursing Council, New Delhi will be mandatory and it has further been provided that it shall also be mandatory for the candidates to be registered with the Bihar Nursing Registration Council;*

*(ii) To hold and declare that the impugned rules are discriminatory as it discriminates with candidates who have passed the GNM course from a registered institutes outside the State of Bihar and those who have passed the course from institutes located within the State of Bihar;*

*(iii) To quash the impugned Press Release dated 17th April, 2025 issued by the Bihar Nursing Registration Council, by which it has been directed that the registration of all such candidates, who have undertaken GNM Course from institutes which does not possess the Suitability Certificate issued by the Indian Nursing Council is cancelled and they are advised to get registration from the respective States Council;*

*(iv) To issue a writ of mandamus, directing the respondent Bihar Nursing Registration Council to register the petitioners who have undertaken the GNM Course from institutes falling within their respective State Council;*

*(v) To quash the impugned advertisement dated 24.04.2025 by issued vide*



*advertisement no. 23/2025, by which online applications have been invited for appointment on 11389 posts of GNM and a qualification as prescribed by the impugned Bihar Nursing Cadre Rules, 2024 is required to be fulfilled for applying on the pose of Nurse;*

*(vi) To pass such other in law (s), direction(s) as your Lordships may deem fit and proper in the facts and circumstances of the case."*

2. The learned Advocate General has produced before this Court a notification issued by the Health Department, Government of Bihar dated 25.02.2026. The said notification indicates that, in exercise of the powers conferred under the proviso to Article 309 of the Constitution of India, the Governor of Bihar has made certain amendments to the Bihar Nursing Cadre Rules, 2024. The amended rules have been styled as the "Bihar Nursing Cadre (Amendment) Rules, 2026".

3. By virtue of the said amendment, Rule 2(viii) of the Bihar Nursing Cadre Rules, 2024 has been substituted, and a revised definition of "recognized institution" has been provided. Similarly, Rule 6 of the Bihar Nursing Cadre Rules, 2024 has also been substituted.

4. The notification is taken on record.

5. In view of the aforesaid notification and the amendments brought into force, the issues raised in the present



writ petition no longer survive for adjudication. Accordingly, the writ petition has become infructuous and is disposed of.

6. Since similar prayers have been made in the connected writ petitions, namely C.W.J.C. No. 10101 of 2025, C.W.J.C. No. 4241 of 2025, C.W.J.C. No. 8190 of 2025, C.W.J.C. No. 8299 of 2025, C.W.J.C. No. 8505 of 2025, and C.W.J.C. No. 632 of 2026, the said writ petitions are also disposed of in terms of the present order.

**(Sangam Kumar Sahoo, CJ)**

**(Harish Kumar, J)**

Neha/-

AFR/NAFR	
CAV DATE	
Uploading Date	27.02.2026
Transmission Date	

